

OA: 450/95

(8)

11.1.2000

Hon. Mr. Rafiqueul M. Jm
Hon. Mr. M. P. Singh AM

Not reached. Adjourned
to 06.4.2000 for hearing
BOR
feag

22.2.2000

Hon Mr S.K.I. Naqvi JM
Hon Mr M.P. Singh AM

Sri P. Burman proxy to Shri V.K.
Burman for the applicant. None for
the respondents.

MA 812/2000 by the applicant
mentioning therein that the relief
sought for in the OA has already been
given to him. Therefore, the matter
becomes infructuous and be permitted
to withdraw. Allowed. OA is dismissed
as withdrawn.

AM

Jm

AM